Central Administrative Tribunal, Principal Bench

C.P. No. 352 of 1999 In O.A. 2764/97

New Delhi, this the 10th day of February, 20000

Hon'ble Mr. S. R. Adige, Vice Chairman(A) Hon'ble Mr.Kuldip Singh, Member (J)

Subash Chand S/o Shri T.R. Nagar R/o C-11/11, Madangir, New Delhi.

...Applicant

(By Advocate Shri S.M. Rattanpal)

## Versus

- 1. Shri M.K. Kaw
  Secretary,
  Department of Education,
  Ministry of Human Resource Development,
  Shastri Bhawan,
  New Delhi-110 001.
- 2. Shri Arun Bhatnagar
  Secretary,
  Department of Youth Affairs & Sports,
  Ministry of Human Resource Development,
  Room No.102-C, Shastri Bhawan,
  New Delhi-110 001. ...Respondents

(By Advocate Shri D.S. Jagotra)

## ORDER (ORAL)

## By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

- 1. Heard both sides.
- 2. It is not denied that pursuant to the Tribunal's order dated 17.3.99, applicant has been granted temporary status w.e.f. 1.4.99 and Shri Jagotra states that applicant's claim for regularisation will be considered in accordance with rules and instructions, including Department of Education letter dated 10.6.98 and other relevant circulars on the subject.
  - In view of the above, C.P. is dismissed.
     Notices discharged.

(Kuldip Singht)
Member(J)

(S.R. Adige) Vice Chairman(A)

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